IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 847 of 2013

Rajesh Kumar Gupta … Appellant

Versus

The State of Jharkhand through C.B.I. … Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. A.K. Sah, Advocate
For the C.B.I. : Mr. B.K. Prasad, Spl. P.P.

Order No.03 Dated- 26.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, twelve weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/